

JUDGMENTS FOR THE MONTH OF JULY, 2013

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	15 th	Crl.Rev.P. 466/2004	HUSSAIN AHMED BARBHUIYA AND OTHERS VS FAIZUR RAHMAN CHOUDHURY AND ANR	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE N. CHAUDHURY
2	15 th	CRL.A(J) 15/2009	MD MOZIBAR ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B. D. AGARWAL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
3	15 th	CRL.A(J) 50/2009	BABUL MUNDA VS THE STATE OF ASSAM	Appeal against conviction	HON'BLE MR JUSTICE B D AGARWAL HON'BLE DR (MRS) JUSTICE INDIRA SHAH
4	16 th	Crl.M.C. 226/2013	MD. ABDUL KADIR CHOUDHURY VS ABDUL BASIT @ RAJU & ORS.		THE HON'BLE MR. JUSTICE T. VAIPHEI
5	16 th	Crl.M.C. 227/2013	MD. ABDUL KADIR CHOUDHURY VS SAMIN UDDIN @ SAMIM UDDIN & ORS.		THE HON'BLE MR. JUSTICE T. VAIPHEI
6	16 th	Crl.M.C. 228/2013	MD. ABDUL KADIR CHOUDHURY VS MD.NAZRUL ISLAM & ORS.		THE HON'BLE MR. JUSTICE T. VAIPHEI
7	16 th	Crl.Pet. 116/2013	MUSTAFA SHAHIDUL ISLAM & ANOTHER VS MD. ZAFAR SIDDIQUE & ANR	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE T. VAIPHEI
8	16 th	Crl.Rev.P. 196/2013	DHANANJAY ROY & ORS VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE T. VAIPHEI
9	17 th	CRL.A(J) 96/2009	ANIL BASUMATARY & ANR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B. D. AGARWAL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
10	17 th	Crl.A. 158/2010	NAREN MAZUMDAR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE B. D. AGARWAL HON'BLE DR (MRS) JUSTICE INDIRA SHAH
11	18 th	MACApp. 90/2007	MD. NUR MOHAMAD VS MD. NURE ALI & ORS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE A.C. UPADHYAY
12	18 th	CRL.A(J) 78/2010	SRI DIPAM HAZARIKA @ JACK SINGHANIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B. D. AGARWAL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
13	18 th	Crl.Rev.P. 423/2010	ARUP KUMAR SARMA & ANR VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE A.C. UPADHYAY
14	18 th	Crl.A. 31/2011	SUBRATA DAS & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B. D. AGARWAL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
15	18 th	Crl.Rev.P. 272/2011	MISS ARPANA DEVI VS ARUP KUMAR SARMA & ANR	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE A.C. UPADHYAY

16	18 th	CRL.A(J) 36/2012	SMTI LABANYA DIHINGIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE B. D. AGARWAL HON'BLE DR (MRS) JUSTICE INDIRA SHAH
17	18 th	WP(C) 3908/2013	ALEKSEI MURATOV & 3 ORS VS THE STATE OF ASSAM AND 10 ORS	Other Civil Rules	THE HON'BLE MR. JUSTICE B. K. SHARMA
18	19 th	Crl.A. 48/2008	MD. RAHMAN ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE ANIMA HAZARIKA HON'BLE MR. JUSTICE A.C. UPADHYAY
19	19 th	Crl.A. 84/2009	SRI DEEP DAS @ DEEJPYOTI DAS & ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B. D. AGARWAL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
20	20 th	CRL.A(J) 28/2009	JOSEPH KHARIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE ANIMA HAZARIKA HON'BLE MR. JUSTICE A.C. UPADHYAY
21	20 th	CRL.A(J) 117/2010	DAKSHINA DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE B. D. AGARWAL HON'BLE DR (MRS) JUSTICE INDIRA SHAH
22	20 th	WP(C) 5429/2010	ASSAM POWER DISTRIBUTION COMPANY LTD VS THE STATE OF ASSAM AND ORS	Other Labour and Industrial Cases	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
23	22 nd	WP(C) 1228/2006	SHRI GOLAP CH DAS VS ASEB & ORS	Selection and appointment	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
24	22 nd	WP(C) 4548/2012	ARUP KUMAR DAS VS THE UNION OF INDIA & ORS	Order of the Appellate or Revisonal authority	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
25	23 rd	Bail Appln. 1791/2013	MAYUR BORDOLOI VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C.	HON'BLE MR JUSTICE B .D. AGARWAL
26	23 rd	Crl.P. 53/2013	BIMAL MITRA & 3 ORS VS ASHALATA MITRA (BAISHYA)	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B. D. AGARWAL
27	24 th	MACApp. 70/2003	SURAJIT NEOG VS M/S JAINEX INDIA LTD AND ORS	Appeals from motor accident claims tribunal	THE HON'BLE MR. JUSTICE B. P. KATAKEY
28	24 th	WP(C) 131/2008	THE UNION OF INDIA & ORS VS BRIJ NANDAN SHARMA	Retirement benefits	THE HON'BLE MR. JUSTICE B. K. SHARMA THE HON'BLE MR. JUSTICE L. S. JAMIR
29	24 th	WP(C) 4317/2008	SHRI KANDARPA KUMAR KALITA & ORS VS THE STATE OF ASSAM AND ANR	Salary and allowances	HON'BLE MR. JUSTICE N. CHAUDHURY
30	24 th	WP(C) 4383/2008	SUBHA RAM HAZARIKA VS THE STATE OF ASSAM & ORS	Salary and allowances	HON'BLE MR. JUSTICE N. CHAUDHURY
31	24 th	WP(C) 4511/2008	SMTI GEETA APANG @ SINGH VS THE STATE OF ARUANCHAL PRADESH AND ANR	Major punishment	HON'BLE MR. JUSTICE N. CHAUDHURY
32	24 th	WP(C) 4647/2008	UMESH CH. DUTTA VS THE STATE OF ASSAM AND ORS	Retirement benefits	HON'BLE MR. JUSTICE N. CHAUDHURY

33	24 th	ITA 26/2011	PATKAI COAL PRODUCTS PVT. LTD VS COMMISSIONER OF INCOME TAX	Reference under section 256(1) of the Income-Tax Act 1961	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE DR. (MRS) JUSTICE INDIRA SHAH
34	24 th	ITA 27/2011	PATKAI COAL PRODUCTS PVT. LTD VS COMMISSIONER OF INCOME TAXES, DIBRUGARH	Reference under section 256(1) of the Income-Tax Act 1961	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE DR. (MRS) JUSTICE INDIRA SHAH
35	25 th	WP(C) 380/2006	DANESWAR DEKA & ORS VS ASTC & ORS	Retirement benefits	HON'BLE MR. JUSTICE A.K.GOSWAMI
36	25 th	WP(C) 387/2006	AMULYA CHARAN DEKA & ORS VS ASTC & ORS	Retirement benefits	HON'BLE MR. JUSTICE A.K.GOSWAMI
37	25 th	WP(C) 390/2006	MD. SAHEB ALI & ORS VS ASTC & ORS	Retirement benefits	HON'BLE MR. JUSTICE A.K.GOSWAMI
38	25 th	WP(C) 391/2006	BHUBNESWAR CHOUDHURY & ORS VS ASTC & ORS	Retirement benefits	HON'BLE MR. JUSTICE A.K.GOSWAMI
39	25 th	WP(C) 1345/2006	SRI AJOY KUMAR BORTHAKUR VS NATIONAL SMALL INDUSTRIES CORPORATION LTD. & ORS	Transfer	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
40	25 th	WP(C) 1683/2006	ANOWAR HUSSAIN VS UNION OF INDIA & ORS	Selection and appointment	HON'BLE MR. JUSTICE A. K.GOSWAMI
41	25 th	WP(C) 1718/2012	M/S SOUTHERN ASSAM DRUG DEALERS ASSOCIATION VS THE UNION OF INDIA & ORS	Other Civil Rules	HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
42	25 th	Arb.A. 2/2013	M/S BRAHMAPUTRA REALTORS PVT. LTD. VS M/S G. G. TRANSPORT (P) LTD.	Other First Appeals	THE HON'BLE MR. JUSTICE A. C. UPADHYAY
43	26 th	Crl.A. 127/2009	SAMSUL MIA & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE ANIMA HAZARIKA HON'BLE MR. JUSTICE L. S. JAMIR
44	30 th	Co.Appl. 4/2013	WARREN TEA LIMITED VS XXX XXX XXX	Company Applications	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
45	31 st	RSA 46/2002	HAREKRISHNA BISWAS VS MUSTT JABEDA BEGUM & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B. P. KATAKEY
46	31 st	RSA 67/2002	SMTI ANU DUTTA VS LOLIT KALITA & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B. P. KATAKEY
47	31 st	RSA 74/2002	SMTI SARUMAI SARMAH & ORS VS MAKHAN CHANDRA KHATONIAR & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B. P. KATAKEY
48	31 st	WP(C) 5108/2006	SMTI AKAN BALA SAHARIA VS THE STATE OF ASSAM AND ORS	Order of the Appellate or Reisional authority	HON'BLE MR. JUSTICE A. K. GOSWAMI

49	31 st	Crl.A. 73/2009	SRI ABHIJIT NANDI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
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